

**REPORT OF INDIAN PRODUCTIVITY DEL-
GATION TO JAPAN**

The Minister of Industry (Shri Manabhai Shah): I beg to lay on the Table a copy of the Report of the Indian Productivity Delegation to Japan

[Placed in Library See No S-73/57]

**NOTIFICATION RE AMENDMENTS TO
CALCUTTA WHEAT (MOVEMENT CON-
TROL) ORDER**

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Sir, with your permission, on behalf of Shri M V Krishnappa, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Notification No SRO 1651 dated the 20th May, 1957 making certain amendments to the Calcutta Wheat (Movement Control) Order, 1956

[Placed in Library See No S-74/57]

**NOTIFICATIONS ISSUED UNDER THE SEA
CUSTOMS ACT**

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to lay on the Table, under sub-section (4) of section 43-B of the Sea Customs Act, 1878 as inserted by the Sea Customs (Amendment) Act, 1953, a copy of each of the following Notifications —

- (1) Notification No SRO 1378 dated the 4th May, 1957
- (2) Notification No SRO 1379 dated the 4th May, 1957, containing the Customs Duties Drawback (Dye Stuffs) Rules, 1957

[Placed in Library See No S-75/57].

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of

Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th May, 1957, agreed without any amendment to the Industrial Disputes (Amendment) Bill, 1957, which was passed by the Lok Sabha at its sitting held on the 20th May, 1957"

**RE PARLIAMENTARY CONSUL-
TATIVE COMMITTEES**

Shrimati Renu Chakravarty (Basirhat) Sir, before we go on to the business of the day, I would like to bring to your notice a letter that has been circulated to us by the hon Minister of Parliamentary Affairs about Parliamentary Consultative Committees I would request you, Sir, to place before this House a report on the work of the Parliamentary Consultative Committees during the last two years—I think they existed only for the last two years—because many committees have not functioned and some of them have functioned only formally In view of the fact that often we have requested that Standing Committees would be much more in keeping with better work, I suggest that we should have an opportunity of knowing the work of the various committees that have functioned during the last two years, before we put in our names for the various committees

Mr. Speaker: I will find out

**GENERAL BUDGET — GENERAL
DISCUSSION—Contd**

Mr. Speaker: The House will now resume general discussion on the General Budget

Shri Bharucha (East Khandesh): What about "Calling attention" Sir?

Mr. Speaker: That has been withdrawn.